

Court No. - 2

Case :- PUBLIC INTEREST LITIGATION (PIL) No. - 544 of 2024

Petitioner :- S. Vignesh Shishir

Respondent :- Sri Rahul Gandhi , Member Of Lok Sabha And Others

Counsel for Petitioner :- Asok Pande

Counsel for Respondent :- A.S.G.I., Vijay Vikram Singh

Hon'ble Alok Mathur, J.

Hon'ble Arun Kumar Singh Deshwal, J.

1. Heard Sri Ashok Pandey, learned counsel for the petitioner as well as Sri S.B. Pandey, learned Senior Advocate & Deputy Solicitor General of India assisted by Sri Anand Dwivedi, learned counsel appearing on behalf of respondent nos. 3, 4 and 8 and Sri Vijay Vikram Singh, learned counsel for respondent nos. 5 and 6.

2. This court has perused the judgment of the Division Bench of this Court in the case of Hindu Personal Law Board Vs. Union of India and Others in Writ Petition No. 8216 (M/B) of 2016, wherein certain directions were given to the Registry of this Court to examine the writ petitions filed at the behest of learned counsel for the petitioner.

3. No such report has been submitted by the Registry of this Court in compliance of the aforesaid judgment and accordingly, Registry is directed to examine the aforesaid judgment of the Division Bench of this Court and submit its report.

4. List this case on 01.07.2024 in the list of fresh cases.

Order Date :- 26.6.2024

A. Verma

(Arun Kumar Singh Deshwal, J.)

(Alok Mathur, J.)